

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/583/(IB)/2017  
NAME OF THE PETITIONER(S) : MARK LIGHTING SOLUTIONS PVT LTD  
NAME OF THE RESPONDENT(S) : TRIVITRON HEALTHCARE PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Anurag Kaul

Anurag Kaul  
Counsel for  
petitioner

Anurag Kaul

C.V. RAMACHANDRA  
MURTHY

Counsel for  
Respondent

C.V. Ramachandra Murthy

**ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor is directed to file counter before the next date of hearing failing which appropriate order will be passed. Put up on **02.11.2017 at 10.30 A.M.**

—sd—  
MEMBER (TECHNICAL)  
ghk

—sd—  
MEMBER (JUDICIAL)